

**FAO No. 04/2018**

UNITED SPIRITS LTD.

APPELLANT (S)

VERSUS

M/S MOUNT DISTILLERIES LTD.

RESPONDENT (S)

For Appellant : Ms. Sedenla Bhutia, Advocate.

For Respondent : Mr. Sudesh Joshi, Advocate.

**Date: 24/06/2022**

**CORAM:**

**HON'BLE MR. JUSTICE BISWANATH SOMADDER, CHIEF JUSTICE**  
**HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE**

...

**O R D E R: (per the Hon'ble, the Chief Justice)**

On the prayer of the learned Advocate representing the appellant, United Spirits Ltd., this appeal shall be treated as withdrawn.

**(Bhaskar Raj Pradhan)**  
**Judge**

**(Biswanath Somadder)**  
**Chief Justice**